



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**CP No. 060/146/2019
OA No. 060/215/2020**

MA. No. 60/218/2020 & 060/1872/2019

Chandigarh, this the 6th day of February, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

MES No. 316016 Rohitasva Kumar Meen S/oSh. Moolchand Meena, aged 47 years working as Additional Assistant Director E/M at HQ Chief Engineer Chandigarh Zone.

.....Petitioner

BY ADVOCATE: **Sh. Rohit Seth**

VERSUS

1. Lt.General S.K. Srivastava, AVSM, Engineer-in-Chief, Engineer-in-Chief's Branch, Kashmir House, Rajaji Marg, New Delhi – 110 011.
2. Major General Sanjeev Jain, Chief Engineer, Western Command, Chandimandir, C/o 56 APO, Pin Code- 908 543.

.....Respondents

BY ADVOCATE: **Sh. Sanjay Goyal**

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

1. Learned counsel for the parties are in agreement that this petition has been rendered infructuous as the relevant order has since been complied with.

2. CP is disposed of accordingly. Notices stand discharged.



3. MAs pending, if any, are also disposed of accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 06.02.2020

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